



सत्यमेव जयते

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

कार्यालय महानियंत्रक एकस्व अभिकल्प एवं व्यापार चिन्ह  
बौद्धिक संपदा भवन, एस.एम. रोड, एन्टोप हिल, मुंबई 400037

GOVERNMENT OF INDIA

Ministry of Commerce & Industries

Office of the Controller General Patents, Designs and Trademarks  
Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai 400037

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No CG/Contract Hearing Officers/TMR/2022

Date: 21/12/2021

## **PUBLIC NOTICE**

Applications are invited from eligible candidates for hiring as **Hearing Officers purely on Contract basis** having a consolidated pay of Rs. 90,000/- per month in Trade Mark Registry (TMR). At present, the vacancies for the said contractual Hearing Officers are 30 and office wise tentative vacancies are as follows: TMR Mumbai: 08, TMR Delhi: 08, TMR Chennai: 05, TMR Ahmedabad: 05 and TMR Kolkata: 04.

The selected candidates will be posted at the respective Trade Marks Registries as per requirement. The period of engagement will be initially for a period of one year subject to satisfactory periodic performance evaluated on quarterly basis. The hiring of hearing officers is purely on contract basis and can be terminated any time without any notice and will not confer any right for regularization, absorption, permanency or continuation beyond the said date.

### **MINIMUM ESSENTIAL QUALIFICATION & EXPERIENCE:**

- 1. EDUCATIONAL QUALIFICATION:** Bachelor Degree in Law from recognized university.
- 2. EXPERIENCE:**
  - Five years' experience at a BAR or five years' experience in State Judicial services or Legal Department of a State Government or Central Government or in teaching law in a recognised university.
  - Experience in the processing of applications for registration filed under the Trade Marks Act will be given preference.
- 3. DESIRABLE QUALIFICATION:** Master Degree in Law from recognized university.
- 4. AGE LIMIT:** 45 years

**POST ENGAGEMENT WORKS ASSIGNMENT:** Selected candidate are expected to hear the contested matters (pending under opposition proceeding) related to TM applications and dispose the opposition by passing reasoned decision/order as per provision of the law.

**HOW TO APPLY:** The application in the accompanying format must be sent through e-mail to [satyendra.tmr@nic.in](mailto:satyendra.tmr@nic.in) with a copy to [tusharingale.tmr@gov.in](mailto:tusharingale.tmr@gov.in) by attaching scanned copy of the filled application form along with documents certifying age, educational qualification and experience including copy of certificate of enrolment as an advocate, in PDF file format. In absence of requisite certificate, candidature of the applicant may be rejected summarily.

**CLOSING DATE FOR RECEIPT OF APPLICATIONS:** 20<sup>th</sup> January, 2022.

**MODE OF SELECTION:** The selection will be done on the basis of written examination (where the candidates are required to write a decision or an order on the basis of given facts and evidences under the Trade Marks Act, 1999) followed by an interview. The written examination and interview will be conducted at the **Trade Marks Registry, Boudhik Sampada Bhavan, S. M. Road, Antop Hill, Mumbai – 400 037, Maharashtra.**

**NOTE-I:** The prescribed essential qualifications are minimum and the mere possession of the same does not entitle candidates to be called for examination and interview.

**NOTE-II:** In the event of number of applications being large, the office may adopt short listing criteria to restrict the number of candidates to be called for written examination and interview to a reasonable number by any or more of the following methods:

- a. On the basis of higher educational qualifications than the minimum prescribed in the advertisement,
- b. On the basis of higher experience in the relevant field than the minimum prescribed in the advertisement.
- c. On the basis of Desirable Qualification (DQ) prescribed.

The written examination and interview of candidates shall be conducted only after the scrutiny of their applications and verification of the qualifications testimonials and experience certificate. No T.A or D.A. will be paid for the examination and attending interview, if called.

**DATE OF WRITTEN EXAMINATION AND INTERVIEW:** 15/02/2022 & 16/02/2022.

[Any change in the dates will be communicated through email to shortlisted candidate].

Sd/-

Controller General of Patents, Designs & Trade Marks

ANNEXURE

APPLICATION FOR HIRING HEARING OFFICER IN TRADE MARKS REGISTRY  
(PURELY ON CONTRACT BASIS, 2022)

1. Name of the Applicant:
2. Father's/Husband's name:
3. Date of Birth [DD/MM/YYYY]:
4. Sex [Male/Female]:
5. Category [GEN/OBC/SC/ST]:
6. Address for Communication:
7. Contact Number:
8. Email address:
9. Date of Enrolment as an advocate:
10. Educational Qualifications: *[Starting with S.S.C. onwards]*

Paste Recent Passport Size Color Photograph
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Sr. No.	Qualification (Exam Passed)	Board/University	Year of Passing	% of Marks obtained

11. Languages known:
12. Particulars of computer knowledge, if any:
13. Details of Professional Experience: (from present to previous employment)

Sr. No.	Name of the Organization	Date		Responsibility
		From	To	

*Note: Only post enrolment experience in law should be mentioned.*

14. Notice Period, if any:

Date:

Place:

(Signature of the Applicant)

**Important Note:**

All particulars are necessary, and any blank column may become reason for rejection of the application.